NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1417/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES:

Siddharth Infra Tech Pvt.Ltd

V/s

Sudhir Buildtech Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION SIGNATURE

14 Dos. K. Jan Pes for Lect

ORDER

CP No. 1417/I&BP/NCLT/MB/MAH/2017

For the Corporate Debtor's Counsel has stated that settlement talks are in progress, at request, list this matter on 21.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)